

VIDEO CONFERENCING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 25-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	EX	280/20	DHEERAJ KUMAR TRIPATHI TH. N.G. REETA TRIPATHI	Vs. MANJEET (Main Matter : MACT/0356542/2016)	
2	EX	335/18	URMILA DEVI	Vs. A.K YADAV	
3	EX	336/18	URMILA DEVI	Vs. A K YADAV	
4	EX	338/18	LAJPAT RAI VERMA	Vs. SANSAR PAL	
5	EX	990/18	RAVINDER	Vs. SANDEEP	
6	EX	6242/18	DHEERAJ KUMAR TRIPATHI	Vs. MANJEET	
7	EX	1045/19	SARABJEET SINGH	Vs. AKASHDEEP @ ARUN AND ORS.	
8	EX	13/20	LAKHI LAL	Vs. MANISH KUMAR @ MANNU	
9	EX	15/20	JUWEDA KHATOON	Vs. RAVINDER KUMAR	
10	EX	16/20	IFFCO TOKIO GENRAL INSURANCE CO. LTD.	Vs. ASHOK KUMAR AND ANR.	
11	Misc DJ	156/20	PRADEEP BHARUKA GOYAL	Vs. MOHD KASIM AND ORS	
12	Misc DJ	220/20	SANTOSH KUMAR KAUSHAL & ORS.	Vs. SAURYA SHARMA AND ORS.	
13	Misc DJ	258/20	STATE	Vs. BANSHI LAL AND ORS	